

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION
(ORDERS BY THE GOVERNOR)

Dated Shillong, the 5th July, 2023.

No. LJ (A) 83/2021/198 - In exercise of powers conferred under Section 25 of the Code of Criminal Procedure Code, 1973 the Governor of Meghalaya is pleased to appoint Miss. Sinjia M. Momin, Advocate as Asst. Public Prosecutor/Asst. Govt. Pleader in West Garo Hills District, Tura with immediate effect and until further orders.

Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya,
Law Department. -


Memo No. LJ (A) 83/2021/198-A,

Dated Shillong, the 5th July, 2023.

Copy forwarded to:-

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, Shillong -793001.
3. The Director General of Police, Meghalaya, Shillong
4. The Deputy Commissioner, West Garo Hills, Tura.
5. The District & Session Judge, West Garo Hills, Tura.
6. The Superintendent of Police, West Garo Hills, Tura.
7. The Accountant General (A &E), Meghalaya, Shillong- 793001.
8. The Secretary, Tura Bar Association, Tura.
9. The Treasury Officer, West Garo Hills, Tura.
10. Law (B) Department.
11. DEO, Law Department.
12. Advocate concerned. Charge report of assuming charge as Asst. Public Prosecutor/Asst. Govt. Pleader along with contact No. should also be furnished to this Department.
13. Guard file.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.